

**Central Administrative Tribunal
Principal Bench, New Delhi**



O.A. No. 845/2020

This the 15th day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Suresh Chand Kaushik, aged 60-years
S/o Sh. D.S. Kaushik
Assistant Director (Retired)
From Delhi Development Authority
R/o R-133, Gali No. 15, Swatanter Nagar
Narela, Delhi-40.

...Applicant

(By Advocate: Sh. Yogesh Sharma)

VERSUS

1. Govt. of NCT of Delhi
Through the Chief Secretary
New Secretariat, IP Estate, New Delhi.
2. The Vice-Chairman
Delhi Development Authority
Vikas Sadan, New Delhi.
3. The Finance Member
Delhi Development Authority
Vikash Sadan, New Delhi.

...Respondents

(By Advocate: Sh. Dhruv Tamta)

ORDER (Oral)



Justice L. Narasimha Reddy:-

Learned counsel for the applicant submits that in view of the facts mentioned in the short reply, he has been instructed by his client to withdraw the OA.

2. Permission is accorded. The OA is dismissed as withdrawn.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

December 15, 2020
/sunil/ns/sd